

**APPELLATE TRIBUNAL FOR ELECTRICITY
NEW DELHI

Notification

10th June, 2021

It is hereby notified that APTEL Registry shall reopen from 14th June 2021. The filing counter shall be operational and physical filing shall be resumed from said date. Nonetheless, online-filing as notified vide APTEL's notification dated 16th April, 2021 shall also be continued till further orders and registry shall accept the soft copy of the files via email also but the physical filing for the same shall be done within 15 days from submission of the online filing.

Those who have already filed appeals etc through online mode are directed to submit the physical files within 15 days from 14th June 2021.

This issues with the approval of Competent Authority.



Madhulika Chaudhary
(Registrar)